

Government of Jammu and Kashmir
Home Department
Civil Secretariat, Jammu/Srinagar

Phone.No. 0191-2547169-(J)
0194-2506262-(S)

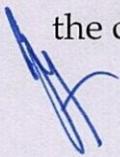
NOTIFICATION

Jammu, the 23rd November, 2020

S. O. 358 Whereas, on 30-5-2020 Police Sopore arrested three terrorists identified as Mushtaq Ahmad Mir @ Lashkari S/O Ab Gaffar Mir R/O Brath Kallan, (2) Mudasir Ahmad Mir S/O Mohammad Hamza Mir R/O Brath Kallan & (3) Ather Shams Mir S/O Shams-U-Din Mir R/O Brath Kallan during naka checking at Shangergund crossing; and

2. Whereas, during their personal checking Police recovered 01 UBGL, 02 UBGL grenades & 17 AK rounds from the possession of accused Mushtaq Ahmad Mir. 01 UBGL Grenade, 02 AK Magazines with 50 Rounds from accused Mudasir Ahmad Mir and 01 UBGL Grenade, 02 AK Magazines with 60 Cartridges from accused Ather Shmas Mir; and

3. Whereas, a case FIR NO. 125/2020 U/S 18,20,23 ULA (P) Act, 1967, was registered in Police Station Sopore and investigation of the case was taken up; and



4. Whereas, during the course of investigation, site plan of place of occurrence and seizure memo of recovered arms/ammunition was prepared, statement of witnesses acquainted with the facts and circumstances of the case were recorded under the relevant provisions of law; and

5. Whereas, during the course of investigation it was revealed that the accused persons were motivated by the LeT Commander Sajad Ahmad Mir @ Haider S/O Gh. Qadir Mir R/O Brath Kallan Sopore to join the LeT outfit; and

6. Whereas, during further investigation it revealed that after joining the outfit the LeT commander Sajad Ahmad Mir @ Haider provided arms/ammunition to the accused persons namely Mushtaq Ahmad Mir, (2) Mudasir Ahmad Mir & Ather Shams Mir for carrying out the attacks on Police/Security forces in the Sopore area however, with timely arrest of the accused persons by the security forces, a big happening of terrorist action was averted; and

7. Whereas, the LeT commander Sajad Ahmad Mir @ Haider has been killed in an encounter at Keeri Baramulla on 17-8-2020 and was accordingly dropped from the case; and

8. Whereas, on the basis of investigation, statement of witnesses recorded and other evidence collected, the investigating officer has established prima facie involvement of below mentioned

accused persons in the commission of offences punishable under Unlawful Activities (Prevention) Act, 1967 as shown against each accused as under:-

S.No.	Name of the Accused	Offence
1.	Mushtaq Ahmad Mir S/O Ab. Gaffar Mir R/O Brath Kallan, Sopore	18,20,23 ULA (P) Act
2.	Mudasir Ahmad Mir S/O Mohammad Hamza Mir R/O Brath Kallan, Sopore.	
3.	Ather Shams-u-din Mir S/O Shams-u-Din Mior R/O Brath Kallan, Sopore	

9. Whereas, the Authority appointed by the Government under sub-section (2) of section 45 of the Unlawful Activities (Prevention) Act, 1967 has independently examined the case diary file and all the other relevant documents relating to the case and has come to the conclusion that prima facie case is made out against the above accused: and

10. Whereas, after perusing the Case Diary File, the relevant documents and also taking into consideration the views of the Authority appointed under sub-section (2) of section 45 of the Unlawful Activities (Prevention) Act, 1967, the Government is of the view that there is sufficient material and evidence available against the above mentioned accused for their prosecution under the provisions of law.



Now therefore, in exercise of powers conferred by Sub-Section 02 of Section 45 ULA (P) Act 1967 the Government hereby accord sanction for launching prosecution against the above accused persons for the commission of offences punishable under sections 18,20,23 of Unlawful Activities (Prevention) Act, 1967, in the case FIR No. 125/2020 of Police Station Sopore.

By Order of the Government of Jammu and Kashmir.

Sd/-

Principal Secretary to the Government
Home Department.

No. Home/Pros/ 132/S /2020

Dated: 23.11.2020.

Copy to the:-

1. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
2. Director General of Police, Srinagar. The CD file in original is returned herewith.
3. Secretary to the Government, Department of Law, Justice and Parliamentary Affairs.
4. Private Secretary to Principal Secretary to the Government, Home Department.
5. Stock file.

by ✓ 23/11/20
Special Secretary to the Govt.
Home Department
23/11